

31
Date: 25.11.2010

OA. No. 317/2006

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

List revised. Nobody is responding for the applicant. Shri B.B. Tripathi, holding brief for Shri Arvind Kumar, learned counsel for the respondents is present. O.A. is dismissed for default and non prosecution.

SPS
Member (A)

AS
Member (J)

v

copy of order
dated 25-11-2010
Recd
01-12-2010